LOK SABHA
UNSTARRED QUESTION NO.3636

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

NARCOTICS CONTROL BUREAU

3636.   SHRI M. SELVARAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Narcotics Control Bureau (NCB) has taken any action against any drug mafia kingpins under Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act;

(b) if so, the details thereof;

(c) the total number of cases registered under PITNDPS Act during the last three years, State/UT-wise; and

(d) the current status of above said registered cases?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) & (b): Narcotics Control Bureau (NCB) has identified major drug traffickers/kingpins in the country for action against them under Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act, 1988 and has submitted 25 PITNDPS proposals to Department of Revenue (DoR) since December, 2019, out of which, in 24 proposals, DoR has issued detention orders.

(c) & (d):   PITNDPS Act, 1988 provides for detention in certain cases for the purpose of preventing illicit traffic in narcotic drugs and psychotropic substances and for matters connected therewith. National Crime Records Bureau (NCRB) is the central agency, which compiles the data on crimes, as reported by States and Union Territories, and publishes the same in its annual publication "Crime in India". The latest published report is of the year 2019. The State/UT-wise number of General Diary (GD) entries and persons detained under PITNDPS Act, 1988 during 2017-2019 is at Annexure-I.

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State/UT-wise statement on Preventive Detentions under PITNDPS Act during 2017-2019

SL	State/UT	2017		2018		2019	
		Number of GD Entries Made	Persons Detained	Number of GD Entries Made	Persons Detained	Number of GD Entries Made	Persons Detained
1	Andhra Pradesh	4	8	4	13	4	16
2	Arunachal Pradesh	0	0	0	0	1	1
3	Assam	0	0	0	0	12	12
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	95	161	88	139	41	67
6	Goa	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0
10	Jammu & Kashmir	2	2	0	0	3	3
11	Jharkhand	0	0	0	0	0	0
12	Karnataka	0	0	85	99	6	8
13	Kerala	0	0	9	10	0	0
14	Madhya Pradesh	144	187	54	77	43	47
15	Maharashtra	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0
18	Mizoram	0	0	14	51	0	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0
21	Punjab	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0
24	Tamil Nadu	88	93	33	33	77	78
25	Telangana	1	1	5	5	7	7
26	Tripura	0	0	3	3	7	7
27	Uttar Pradesh	911	917	1270	1304	641	664
28	Uttarakhand	14	14	0	0	0	0
29	West Bengal	0	0	0	0	0	0
	TOTAL STATE(S)	**1259**	**1383**	**1565**	**1734**	**842**	**910**
30	A&N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	TOTAL UT(S)	**0**	**0**	**0**	**0**	**0**	**0**
	TOTAL (ALL INDIA)	**1259**	**1383**	**1565**	**1734**	**842**	**910**

Source: Crime in India

Note : Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used

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